

35 करोड़ जब्त हो गए, 2022-23 में 97 करोड़ जब्त हो गए और 2023-24 में 231 करोड़ जब्त हो गए। इस तरह से एक आम आदमी का पैसा इंश्योरेंस कंपनी द्वारा जब्त कर लिया गया। यह तो एक तरह का पैसा है। दूसरा है - unclaimed. एलआईसी के आंकड़े बोलते हैं कि जो जो unclaimed amount है, वह भी लगातार बढ़ता जा रहा है। IRDAI के अनुसार मार्च, 2024 में बीमा में 20,000 करोड़ से ऊपर की राशि unclaimed पड़ी हुई है और 3,70,000 पॉलिसी होल्डर्स अपना फंड वापिस नहीं ले पा रहे हैं। अगर हम दूसरी प्राइवेट कंपनीज़ को जोड़ें, तो यह संख्या हजारों करोड़ तक पहुंच जाएगी, जो शायद हमारे कई मंत्रालयों के बजट से भी ज्यादा होगी।

सर, मेरा केंद्र सरकार से निवेदन है कि medical insurance settlement merit के हिसाब से हो और एक फिक्स्ड टाइम में हो, न कि व्यक्ति के सेलिब्रिटी स्टेट्स के हिसाब से। साथ-साथ लाइफ इंश्योरेंस कम्पनीज़ में premium को जो forfeit किया जाता है, जब्त कर लिया जाता है, उससे संबंधित जो भी रेगुलेशन्स हैं, उनको चेंज किया जाए और एक व्यक्ति ने अपनी मेहनत की कमाई से जो प्रीमियम दिया है, उसे कम कम से वह तो वापिस किया जाए। अगर बोनस न भी दिया जाए, लेकिन कम से कम प्रीमियम तो वापिस किया जाए। मैं उम्मीद करूंगा कि सरकार इन दोनों पर - मेडिकल इंश्योरेंस सैटलमेंट और लाइफ इंश्योरेंस के प्रीमियम पर फैसला जल्दी लेगी और पूरे देश को एक बड़ी राहत देगी।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Ashok Kumar Mittal: Dr. Sasmit Patra (Odisha), Shri A.A. Rahim (Kerala), Shri Niranjana Bishi (Odisha), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shrimati Jebi Mather Hisham (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri Sujeet Kumar (Odisha), Shri Sandosh Kumar P (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Jose K. Mani (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Sanjeev Arora (Punjab), Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Radha Mohan Das Agrawal (Uttar Pradesh), Shri Haris Beeran (Kerala), Shrimati Mahua Maji (Jharkhand), Shri Saket Gokhale (West Bengal) and Shri P.P. Suneer (Kerala).

धन्यवाद डा. अशोक कुमार मित्तल जी। Dr.K. Laxman on 'Demand for Declaration of National Holiday on Birth Anniversaries of Bhagwan Rushabhdev and Bhagwan Mahavir Ji'.

**Demand for declaration of a National holiday on the birth anniversaries of
Bhagwan Rushabhdev and Bhagwan Mahavir Ji**

DR. K. LAXMAN (Uttar Pradesh): Thank you, Mr. Deputy Chairman, Sir, for giving me this opportunity to raise the most sentimental and emotive issue pertaining not only to the Jain community but also to all the peace lovers of this country. जैन धर्म के पहले तीर्थंकर का नाम भगवान ऋषभदेव था। उन्हें आदिनाथ भी कहा जाता है। भगवान ऋषभदेव

को अष्टापद पर्वत यानी कैलाश पर्वत से मोक्ष की प्राप्ति हुई थी। जैन धर्म के 24 तीर्थकरों में से 5 का जन्म पवित्र अयोध्या में हुआ था। जैन धर्म के आखिरी व 24वें तीर्थकर भगवान महावीर जी थे। तीर्थकर जो होते हैं, वे संसार और सागर, जन्म मरण के चक्र से मोक्ष तक का मार्ग दिखाते हैं। तीर्थकर कर्मों से मुक्त होकर कैवल्य ज्ञान प्राप्त करते हैं। ऐसे दो महानुभाव भगवान के रूप में, भगवान ऋषभदेव जी और भगवान महावीर जी, these two exemplary and extraordinary figures, shaped the ethical and spiritual landscape of not only Jainism but also of the broader cultural fabric of our great nation.

Bhagwan Rishabhdev, the first Tirthankara, is widely regarded as the founding figure of Jain philosophy. His teachings are based on the principles of non-violence means *ahimsa* and *satya* means truth. Bhagwan Mahavir *ji*, the 24th Tirthankara, further refined and deepened these teachings which are integral to the path of spiritual enlightenment and peace. His life and teachings, cutting across religious boundaries, offer universal values that are relevant to the humanity. The Jain community for centuries has made immeasurable contribution to the growth and progress of India whether in the field of business, trade, education, philanthropy and social welfare. Their efforts in promoting sustainability, charity and non-violence have played a vital role in shaping harmonious, prosperous and inclusive society. We have seen their yeoman service, particularly during the corona period. We have seen how dedicated they are to the needs of society. In recognition of the contribution of these two profound spiritual figures, Bhagwan Rishabhdev *ji* and Bhagwan Mahavir *ji*, I urge upon the Government to declare their birth anniversaries as national holidays and see that the sentiments of not only the Jain community but of all the peace-loving people are honoured. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. K. Laxman: Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Kalpana Saini (Uttarakhand), Dr. Sasmit Patra (Odisha), Shri Neeraj Shekhar (Uttar Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Lahar Singh Siroya (Karnataka) and Shrimati Sumitra Balmik (Madhya Pradesh).

Demand to declare Bali Yatra as a National Festival

SHRI DEBASHISH SAMANTARAY (Odisha): Come Kartik Purnima and along the banks of the Mahanadi, there are thousands of boats which are floated symbolically remembering the 2000-year maritime glory of Odisha.

This fair over the years has taken a very big proportion. It has assumed such a size that people have called it one of the biggest fairs in Asia. Over a period of seven